

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

52

T.C.P No. 89/(MAH)/2011

CORAM:

Present:

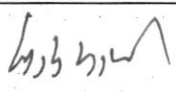
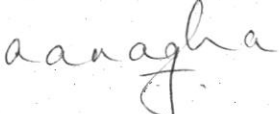
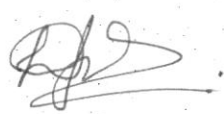
SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

NAME OF THE PARTIES: Mr. Ramhari Deorao Ganage
V/s.
M/s. Ganage Pressing Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
① & ②	MAHESH ATTAVALE ANAGHA ANAND GRASH	COMPANY SECRETARY For Petitioners	 
③	Adv. Deepakar i/b. Nehru & Co.,	Adv. for R2	

ORDER

TCP 89/397-398/NCLT/MB/MAH/2011

At request of the parties, list this matter on 7.8.2017 for reporting Settlement.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)